

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 11720 -- JK (LD ) of 2025**

**DATED:- 15 - 09 - 2025**

Sanction is hereby accorded to the appointment of Shri Aijaz Ahmad, Deputy Custodian (HQ) Evacuee Property, jammu as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/09/2025

Dated:- 15 - 09 - 2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



**Annexure to the Government Order No. 11720 – JK (LD) of 2025 dated 15.09.2025.**

S.No	Title of Case	Case No
1	Custodian VS Dhana Ram and Ors	OWP/60/2009
2	Harbir Singh ThBalbir Singh KourRissam VS UT of J&K and Ors	WPC/287/2023
3	Custodian VS J&K Special Tribunal Jammu	OWP/301/2011
4	MukhtiyarBibi VS State and Ors	OWP/ 926/2009
5	Trust Baba PraganNath VS State and Ors	OWP/465/2017
6	Niranjan Singh VS Sate and Ors	OWP/620/2013
7	GirdhariLal VS UT of J&K and Ors and Ors	WPC/1153/2024
8	Zahoor Ahmad Wani VS UT of J&K and Ors	WPC/514/2024
9	Jang Bhadur VS UT of J&K and Ors and Ors	WPC/1227/2024
10	Govind Kumar VS State and Ors	WPC/1720/2018
11	Custodian VS J&K Special Tribunal Jammu	OWP/1976/2014
12	Mohd Azad VS UT of J&K and Ors	CRM(M)/778/2021
13	MirzaMohdAslam VS UT of J&K and Ors	WPC/788/2021
14	BadriNath VS UT of J&K and Ors	WPC/83/2023
15	Vikrant Sharma VS UT of J&K and Ors (PRO Matter)	WPC/353/2025
16	Makarious VS J&K Special Tribunal and Ors	WPC/599/2023
17	Dina Nath VS Rajeev Ranjan Commissioner Secretary Revenue Department Jammu and Ors	CCP(S)/137/2025
18	RoshanLal VS UT of J&K and Ors	WPC/2997/2023 WPC/890/2024
19	Porus Gill VS UT of J&K and Ors	WPC/2050/2024
20	ReshmaBibi VS Custodian and Ors	CFA/87/1995
21	Jameel Ahmed VS State and Ors	OWP/240/2017
22	Amrik Singh VS UT of J&K and Ors	WPC/813/2024
23	Custodian VS J&K Special Tribunal and Ors	OWP/1983/2014
24	Custodian VS J&K Special Tribunal and Ors	OWP/628/2018
25	Abdul Latief VS UT of J&K and Ors	WPC/1093/2022
26	Anil Jain VS J&K Special Tribunal and Ors	WPC/3731/2019
27	Mohd Khalid VS Custodian and Ors	WPC/477/2022
28	Hans Raj VS State and Ors	OWP/ 1206/2010
29	Nirmla Rani VS MohdRashid Mir Deputy Custodian and Ors	CPOWP/165/2016
30	Mool Raj VS UT of J&K and Ors	WPC/1659/2024
31 C/W	Neetu Gupta VS UT of J&K and Ors Raghav Sharma VS UT of J&K and Ors Sandhya Gupta VS UT of J&K and Ors Ranjana Sharma VS UT of J&K and Ors SarbjeeetKour VS UT of J&K and Ors	WPC/2829/2023 WPC/2938/2023 WPC/2904/2023 WPC/2969/2023 WPC/2933/2023
32	Abdul Majid VS UT of J&K and Ors	WPC/2959/2023

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33	Custodian VsHaqiqat Singh and Ors Joginder Singh VS Haqiqat Singh	OWP/826/2004 C/w OWP/1041/2004
34	Custodian VS KarimBaksh	OWP/1145/2011
35	Koshalya Devi VS State and Ors	OWP/1002/2011
36	Jaggu Ram VS UT of J&K and Ors	WPC/827/2023
37	Raj Kumar VS UT of J&K Ors	WPC/1430/2022
38	Raj Kumar VS UT of J&K Ors	WPC/2216/2021
39	Shakuntla Devi VS UT of J&K Ors	WPC/2525/2021
40	Baljit Singh VS UT of J&K Ors	WPC/662/2021
41	Ghulam Fatima VS Custodian Gen. Evacuees Prop. And Ors C/w Ghulam Fatima VS J&K Special Tribunal Jammu	OWP/723/2015 C/w WPC/483/2020
42	AnayatBibi VS Rajinder Sharma CEPJ	CCP(S)/7/2024
43	Krishan Singh Chib VS State and Ors Shanti Devi VS State of J&K and Ors	OWP/1546/2017 C/w CPOWP/2402017
44	Tara Chand VS UT of J&K and Ors	WPC/2462/2022
45	Puran Chand VS UT of J&K and Ors	WPC/1223/2025
46	Rajesh Kalra VS J&K Special Tribunal Jammu and Ors	WPC/1999/2021
47	Avtar Singh Nagyal VS State of J&K and Ors	OWP/1960/2017
48	Custodian VS Sheela Devi	OWP/58/2009
49	Mohd Bashir VS State and Ors	WPC/3438/2019
50	Rehmat Jan VS State and Ors C/w Custodian VS J&K Special Tribunal Jammu	OWP/473/2010 C/w OWP/665/2010
51	Custodian VS J&K Special tribunal Jammu and Ors	OWP/112/2010
52	Ajit Singh VS UT of J&K and Ors	WPC/1298/2021
53	Jai Singh VS State and Ors	OWP/774/2008
54	Laja Devi VS J&K Special Tribunal Jammu and Ors	WPC/380/2024
55	GhulamMohd VS J&K Special Tribunal Jammu and Ors	WPC/2070/2019
56	MohdAfzal VS Noor Begum	WPC/27/2021
57	Custodian VS Om Parkash	OWP/59/2009
58	Abdul Ahmed VS Custodian	LPA/33/2025
59	RoohiWani VS Custodian	WPC/1250/2025
60	Tirath Ram VS J&K Special Tribunal Jammu and Ors	OWP/167/2017
61	Ravinder Singh VS State and Ors	OWP/214/2014
62	Najma VS State and Ors	OWP/65/2008
63	Sindoro VS UT of J&K and Ors	WPC/1325/2024
64	Bhagwan Singh VS UT of J&K and Ors	WPC/2935/2023
65	Sujan Singh VS State and Ors	WPC/1631/2019

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66	SwaranKanta VS Ravinder Sharma CEPJ	CCP(S)383/2024
67	GhulamFarid VS UT of J&K and Ors	WPC/904/2023
68	Amrik Singh VS UT of J&K and Ors	WPC/1303/2023
69	Custodian VS J&K Special Tribunal Jammu and Ors	OWP/1971/2014 C/w OWP/1983/ 2014
70	Ashwani Gupta VS State and Ors Kuldeep Sharma VS State and Ors	OWP/427/2013 C/w OWP/61/2004
71	DarshanLal VS UT of J&K Ors	CR/37/2021
72	Mohd Ali VS State and Ors Gurbachan Singh VS UT of J&K and Ors	OWP/857/2019 WPC/1596/2021
73	Custodian VsVedParkash Custodian VS Om Parkash Custodian VS Puran Chand Custodian VS Collector Land Acquisition Custodian VS Collector Land Acquisition Custodian VS Bansilal Custodian VS Kewalkrishan	MA/59/2007 MA/155/2006 MA/187/2006 MA/188/2006 MA/200/2005 MA/202/2005 MA/57/2008
74	S.Gurcharan Singh VS UT of J&K and Ors (PRO Matter)	WPC/640/2022
75	Amrit Paul VS UT of J&K and Ors	WPC/2430/2024
76	Inderjeet Singh VS Om Parkash	OWP/233/2008
77	Haqiqat Singh VS UT of J&K and Ors	WPC/210/2022
78	Geeta Sharma VS J&K Special Tribunal Jammu and Ors	OWP/507/2015
79	Ujagar Singh VS UT of J&K and Ors	WPC/2688/2023
80	Dilawar Khan VS J&K Special Tribunal Jammu and Ors	OWP/1182/2014 OWP/1183/2014
81	Milkhi Ram VS UT of J&K and Ors	LPA/85/2022
82	Surinder Raj Soni VS State and Ors	OWP/430/2017
83	WaliMohd VS State and Ors	OWP/1334/2014
84	Majid Ahmed Khan VS J&K Special Tribunal Jammu and Ors	OWP/1194/2011
85	S.Gurdev Singh VS J&K Special Tribunal Jammu and Ors	OWP/642/2010
86	NazirBano VS UT of J&K and Ors	WPC/2087/2021
87	Des Raj VS Custodian	OWP/1809/2018
88	Safdar Khan VS J&K Special Tribunal Jammu and Ors	OWP/859/2010
89	Custodian VS J&K Special Tribunal Jammu and Ors	OWP/1972/2014
90	Vijay Kumar VS Custodian General J&K and Ors	WPC/2228/2021
91	Om Parkash VS State and Ors	OWP/441/2015
92	Amar Singh VS State and Ors	OWP/1695/2018
93	Shanti Devi VS J&K Special Tribunal Jammu	WPC/2788/2019

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	and Ors	
94	ShafiqHussain VS UT of J&K and Ors GowharHussain VS UT of J&K and Ors MohdParvez UT of J&K and Ors MohdParvez UT of J&K and Ors	LPA/146/2024 LPA/147/2024 LPA/160/2024 LPA/161/2024
95	Ravi Kant Magotra VS J&K Special Tribunal Jammu Ors	OWP/1302/2016
96	GhulamMohd VS UT of J&K Ors	WPC/1235/2022
97	TasleemAkhter VS State and Ors	OWP/1969/2014
98	Kartar Chand VS J&K Special Tribunal and Ors	WPC/1625/2023
99	KleamulHaq VS State and Ors KleamulHaq VS UT of J&K Ors	OWP/1045/2013 C/w WPC/1505/2021
100	Tilak Raj VS UT of J&K and Ors	WPC/1061/2024
101	ChanchalJogi VS State and Ors	OWP/465/2018
102	Garu Ram VS J&K Special Tribunal and Ors	WPC/294/2021
103	Mushtaq Ahmed VS J&K Special Tribunal Jammu and Ors Custodian VS J&K Special Tribunal Jammu and Ors	OWP/1214/2014 C/w OWP/1301/2014
104	Custodian VS J&K Special Tribunal Jammu and Ors	OWP/1494/2015
105	S. Dalip Singh VS J&K Special Tribunal Jammu and Ors	OWP/750/2013
106	Anil Kumar Chopra VS State and Ors	OWP/734/2016
107	Mohd Bashir VS UT of J&K and Ors	WPC/101/2022
108	BOCA VS Shammi Sharma	OWP/1285/2013
109	SurajParkash Sudan VS UT of J&K and Ors	WPC/1350/2023
110	Ashok Kumar Gupta VS UT of J&K and Ors	WPC/1559/2024
111	Dharampal VS State and Ors	WPC/2880/2019
112	BansiLal VS State and Ors	OWP/547/2015
113	Balbair Singh VS UT of J&K and Ors	WPC/1790/2023
114	Raghubir Paul VS State and Ors	OWP/1772/2014
115	Ram Pal Sharma VS J&K Special Tribunal Jammu and Ors	OWP/1307/2016
116	Sham Lal VS Custodian	CM (M)/52/2025
117	SukhDev Raj VS J&K Special Tribunal Jammu and Ors	WPC/472/2025
118	Gobind Ram VS UT of J&K and Ors	WPC/616/2025
119	Rani @ Begum Jaan VS UT of J&K and Ors	WPC/475/2025
120	MohdYounis VS Deputy Custodian Rajouri	WPC/1478/2024
121	Gurdas Mal VS J&K Special Tribunal Jammu and Ors	WPC/1473/2023
122	Mohd Ali VS State and ors	OWP/560/2014
123	TalatSarwar Khan VS State and Ors	OWP/1055/2013

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124	Gurdayal Singh VS Jhankar Singh	OWP/1372/2011
125	Rakesh Kumar VS UT of J&K and Ors	WPC/2780/2021
126	Mushtaq Ahmed VS J&K Special Tribunal Jammu and Ors	OWP/57/2018
127	Muzamil Ahmad Rafiqi VS State and Ors	OWP/58/2018
128	Prithy Singh VS UT of J&K and Ors	WPC/2343/2023
129	Sulayman VS State and Ors Residents of Manda VS State and Ors	OWP/856/2013 C/W OWP/798/2013
130	Joney Sharma VS State and Ors DrVarun Sharma VS State and Ors	OWP/1171/2015 OWP/1198/2012 OWP/119/2008 OWP/767/2010 OWP/170/2012 CCP(D)/74/2022 WPC/220/2024
131	Custodian VS State and Ors AftabBaig VS J&K Special Tribunal Jammu and Ors	OWP/1196/2014 C/w OWP/670/2014
132	DrKulwant Singh VS State and Ors	OWP/217/2011
133	Ram Lal VS J&K Special Tribunal Jammu and Ors	OWP/1091/2012
134	ZakirHussain Lone VS UT of J&K and Ors	WPC/1695/2024
135	Said Mohd VS State and Ors	OWP/1366/2017
136	Ch. BeeruGujjar VS UT of J&K and Ors	WPC/2277/2021
137	MohdHanief VS UT of J&K and Ors	WPC/1766/2022
138	MohdKabir VS UT of J&K and Ors	WPC/788/2024
139	SomDutt VS State and Ors	OWP/1848/2014
140	Jaswant Singh VS J&K Special Tribunal Jammu and Ors	OWP/1464/2015
141	SandeepSuri VS J&K Special Tribunal and Ors	OWP/1936/2014
142	Joginder Singh VS J&K Special Tribunal Jammu	OWP/1790/2014
143	ParveenAkhter VS UT of J&K and Ors	WPC/ /2025
144	Parkash Chand VS UT of J&K and Ors	WPC/ /2025
145	Rashid Ahmed VS UT of J&K and Ors	WPC/ /2025
146	ParvezAkhter VS UT of J&K and Ors	WPC /2025
147	Inderbeer Singh VS UT of J&K and Ors	WPC/938/2020
148	TasleemAkhter VS UT of J&K and Ors	WPC/958/2025
149	MohdIshaq VS State of J&K and Ors	OWP/1175/2016
150	Bhajan Singh VS UT of J&K and Ors	OWP/2591/2024
151	RahatHussain VS State and Ors	OWP/483/2015
152	Gurdas Chand VS UT of J&K and Ors	WPC/ /2025
153	Devinder Kumar VS UT of J&K and ors	WPC/ /2025
154	Ashwani Kumar VS UT of J&K and Ors	WPC/1026/2025
155	Vikrant Sharma VS UT PRO	WPC353/2025
156	TasleemAkhterVs UT	WPC/958/2025
157	Raman Kumar Vaid VS UT	WPC/1782/2025
158	Chaggar Singh VS UT	WPC/1494/2025

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159	Gobind Ram VS UT	WPC/616/2025
160	JaganNathVs JKST	WPC/1865/2025
161	ParveenAkhterVs UT	WPC/1394/2025
162	Sham LalVs CEPJ	CMM/52/2025
163	Bimla Devi Vs UT	WPC/1952/2025
164	Sukhdev Raj Vs JKST	WPC/472/2025
165	Rani @ Begum Vs UT	WPC/475/2025
166	Rashid Ahmed Vs UT	WPC/1456/2025
167	RoohiWaniVs CEPJ	WPC/1250/2025
168	Puran Chand Vs UT	WPC/1223/2025
169	Abdul Ahmed Vs CEPJ	LPA/33/2025

*Verdict* *Jm*